

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 120  
CA No. 07/JPR/2023  
CA No. 10/JPR/2023  
CP No. 03/241-242/JPR/2023  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Rajeev Bairathi**

...Petitioner

**Versus**

**Cyfuture India Pvt. Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Naresh Kumar Sejvani, Adv.

For the Respondent : Amol Vyas, Adv.

**ORDER**

**CP No. 03/241-242/JPR/2023**

Heard Mr. Naresh Kumar Sejvani, Adv appearing on behalf of the Petitioner. Mr. Amol Vyas, Adv. appeared on behalf of the Respondent. List the matter along with all pending IAs on 04.06.2024.

Sd/-

(Rajeev Mehrotra)  
Technical Member

Sd/-

(Deep Chandra Joshi)  
Judicial Member

May 02, 2024